Suvash Chandra Sharma

Additional Registrar,

Juvenile Justice Secretariat,

High Court of Judicature at Patna.



सुभाष चन्द्र शर्मा अपर निबंधक, किशोर न्याय सचिवालय, पटना उच्च न्यायालय, पटना।

Letter No- 15017 - 15053 / File No-08/2018/JJS.

Through E-mail / Fax / Post

Dated. Patna the Oyl March. 2023

To,

All the District and Sessions Judges, Bihar.

Sub: For conducting a thorough inspection of the residential facilities for children in conflict with law within their Jurisdiction along with Social Members of the respective JJB at least once in every month.

Sir,

With reference to the subject noted above, I am directed to say that the Hon'ble Monitoring Committee of Juvenile Justice has been pleased to direct the Principal Magistrates, JJBs to conduct a thorough inspection of the residential facilities for children in conflict with law within their Jurisdiction along with Social Members of the respective JJB at least once in every month on any non-working day in accordance with Section 8(3)(j) of the J.J. Act, 2015. If such residential facilities of any district are attached with any other district, such inspection would be done jointly by all the concerned Principal Magistrates along with the Social Members accordingly.

I am, therefore, to request you to ensure the compliance of the aforesaid direction of the Court and submission of the inspection report accordingly.

Yours faithfully

Additional Registrar

Note: -Inspection Reports must be duly signed by all the Members of the Board after inspection.